

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT**

**THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

**WP(C) TMP NO. 162 OF 2020**

**Petitioner:-**

Terry John Converse,  
aged 74 years, son of John Clifford Converse  
2816, Observatory Avenue City, Pullman,  
United States of America,  
now resident of Thachil House, VNRA 118,  
Vidyanagar, Panampilly Nagar,  
Kadavantra, Kochi – 20

By Advs. K. P. SANTHI,  
TARA PREM,

**Respondents:**

1. Union of India, represented by its Secretary,  
Ministry of External Affairs, New Delhi - 110 001.
2. Foreigners Regional Registration Office,  
Office of the Foreigners Regional Registration Office,  
2nd Floor, Airlines Building, CIAL Nedumbassery,  
Cochin Airport P.O., Kochi – 683 111.
3. State of Kerala, represented by Chief Secretary to  
Government, Government of Kerala,  
Secretariat, Trivandrum - 695 001
4. District Collector, Civil Station, Kakkanad,  
Ernakulam - 682 030

By

ASGI Sri. P. Vijayakumar  
Government Pleader

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

Learned ASGI to get urgent instructions in the  
matter.

Post on 28.04.2020.

**N. NAGARESH, JUDGE**

aks/24.04.2020

**Appendix**

**Petitioner's Exhibits:**

- Exhibit P1- True copy of the relevant page of the passport issued to the petitioner
- Exhibit P2 - True copy of the visa dated 19-7-2019 issued to the petitioner
- Exhibit P3 - True copy of the relevant page of the Visa 19-3-2020 issued to the petitioner
- Exhibit P4 - True copy of the representations dated 16-4-2020 submitted to the respondents via email
- Exhibit P5 - True copy of the representations dated 16-4-2020 submitted to the respondents via email
- Exhibit P6 - True copy of the representations dated 16-4-2020 submitted to the respondents via email
- Exhibit P7 - True copy of the reply received via email on 17-4-2020
- Exhibit P8 - True copy of the reply received via email on 17-4-2020
- Exhibit P9 - True copy of the reply received via email on 17-4-2020
- Exhibit P10 - True copy of the application dated 17-4-2020 submitted to the 2nd respondent